

DIVISION BENCH
COURT - I

P-109

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/205(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03RD APRIL 2024

IN THE MATTER OF	AIRTECH AIRCONDITIONING VS KAMLADITYYA CONSTRUCTION PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 9

Appearance VC and Physical (Hybrid) Mode

Ms. Sonal Shah, Adv.] For Operational Creditor
Mr. Aniket Chaudhury, Adv.

Mr. Puneet Kumar, Adv.] For Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. An adjournment is sought on behalf of the arguing counsel for Operational Creditor on personal grounds.
3. Therefore, matter is adjourned to **14.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**